

## NOTICE

**IT IS HEREBY NOTIFIED** for information of the advocates, litigants and parties appearing in person that :

### **I**

**That on 11<sup>th</sup> July, 2019**, only urgent matters out of the matters notified on the daily board dated 11<sup>th</sup> July, 2019 will be taken up by the Hon'ble Division Bench.

By Order,

sd/-

High Court of Bombay at Goa,  
Panaji, Goa

Date : 10.07.2019

(Kiran A. Bagi)  
**Registrar Judicial**